

(R 543)

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

(THIS THE 04th DAY OF October 2012)

PRESENT:
HON'BLE DR. K.B.S. RAJAN,, MEMBER-J
HON'BLE MS. JAYATI CHANDRA, MEMBER-A

CIVIL MISC. CONTEMPT PETITION NO. 58 of 1999

ORIGINAL APPLICATION NO. 694 OF 1994
(U/s, 19 Administrative Tribunal Act.1985)

Radhey Shyam S/o Late Shri Jawahar Lal, Ex-Guard Grade "A"
Special Northern Railway, R/o 35, V.N. Marg, Allahabad.

.....Applicant

By Advocate : Shri Satish Dwivedi

Versus

1. Shri Sukhbir Singh, the Divisional Railway Manager,
Northern Railway, Allahabad.
2. Shri Chande Bali Misra, The Chief Controller
Engineering, Northern Railway, Allahabad.
3. Shri T. George, the Chief Controller Northern Railway,
Allahabad.
4. Shri S.K. Chandhary, Divisional Railway Manager, North
Central Railway, Allahabad.
5. Shri P.K. Sinha, Chief Controller, North Central Railway,
Allahabad Division, Allahabad.
6. Shri Deepak Dawey, DRM, NCR, Allahabad Division,
Allahabad.

..... Respondent

By Advocate : Shri Prashant Mathur

ORDER

BY HON'BLE DR. K.B.S. RAJAN, MEMBER-J

Shri M.A Ansari holding brief of Shri S. Dwivedi counsel for
the applicant and Shri P. Mathur counsel for the respondents.

2. By order dated 20.9.2012, direction was given to the
applicant to attend the office of Senior D.P.O. and thereafter
respondents shall comply with the order of the Tribunal passed
earlier. The same has been done as per the affidavit filed by the
respondents. (Annexure 01 to the affidavit of compliance is
wrongly

indicated as 28.9.2010) If applicant is satisfied with the decision of the respondents, he is at liberty to take legal recourse in accordance with law. So far as contempt petition is concerned, no contempt lies. Accordingly, contempt is dismissed. Notices are discharged.

J. Chandra
Member (A)

W. K. J.
Member (J)

Manish/-